F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.10.2019

ORDER NO. 210 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period **10/10/2019 to 10/10/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 10.10.2019	Chamber work
Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T)	On 10.10.2019	Customs, Excise and Service Tax Division Bench matters.

By order,

(Mohinder Singh) Dy. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy. Registrar, CESTAT/ Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.